

Annexure-4

Name of the corporate debtor: M/s. Sevens Protective Fabrics Private Limited; Date of commencement of CIRP: 13.08.2025 (order received on 13.08.2025)
NCLT order IA liq/4(AHM)2025 in C. P. (LB) No.2 of 2024 dated 13.08.2025 (order received on 13.08.2025)

List of creditors as on: 16/10/2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1													
2					NIL								
3													
	Total		₹ -	₹ -		₹ -					₹ -	₹ -	